
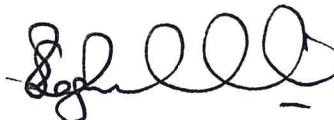


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 & 38/17 in TP 36/16	Hearing on IA	397/398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
11.	ANKITHA SUBBIAH 9900870739	Applicant	
2.	Raghuram Cadambi for. C.K. Nandakumar 9900039859	Respondents	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. IAs 36/17, 37/17 and 38/17 are listed today for hearing. Petitioner counsel again requested adjournment. Adjourn to as last chance 18/09/2017 and no further adjournment will be given.


MEMBER(J)


MEMBER(T)